

the cost of efficiency ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF) : (a) to (d). Information is being collected and the same will be laid on the Table of the Sabha.

झांसी रेलवे स्टेशन के सामने दुकानों का आबंटन

4913. श्री हेमवती नन्दन बहुगुणा : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने उन छोटे दुकानदारों को आबंटित करने के लिए 10 नई दुकानों का निर्माण कराया था, जो झांसी रेलवे स्टेशन के सामने डेलों में सामान बेचकर अपनी आजीविका कमा रहे थे;

(ख) यदि हां, तो क्या इन ठेले वालों को ये दुकानें आबंटित कर दी गई हैं;

(ग) यदि हां, तो उन व्यक्तियों का व्यौरा क्या है, जिन्हें ये दुकानें आबंटित की गई हैं; और

(घ) यदि नहीं, तो उन व्यक्तियों को ये दुकानें आबंटित करने के लिए सरकार द्वारा क्या व्यवस्था की जा रही है ?

रेल मंत्रालय में राज्य मंत्री (श्री सी.के. जाफर शरीफ) : (क) रेल की आमदनी बढ़ाने के उद्देश्य से रेलवे ने झांसी रेलवे स्टेशन से बाहर 10 दुकानों का निर्माण किया था। इन दुकानों का निर्माण विशिष्ट रूप से उन्हें "ठेला वालों" के आबंटन को देखते हुए नहीं किया गया था।

(ख) दुकानों का आबंटन किया जा चुका है। 10 पट्टेदारों में से छः ठेले वाले हैं और चार बूसरे हैं।

(ग) एक विवरण संलग्न है।

(घ) प्रश्न नहीं उठता।

विवरण

दुकान नं०	पट्टेदारों का व्यौरा
1.	श्री मोहन लाल, 557, खुशीपुरा, झांसी (ठेलेवाला)
2.	श्री रामकुमार सिंघवी, 93 हिंगन करारा, झांसी
3.	श्री रामसेवक, 62, एबटगंज, सीपरी बाजार, झांसी
4.	श्री भगवानदास, 258, बंगला घाट, झांसी
5.	श्री घनश्यामदास, 594, मट्टागंज, झांसी
6.	श्री अरुणकुमार अवस्थी, 470, मट्टियागंज, झांसी (ठेलेवाला)
7.	श्री नन्दकिशोर, सीपरी बाजार, झांसी (ठेलेवाला)
8.	श्री चेतनदास, चाननगंज, सीपरी बाजार, झांसी (ठेलेवाला)
9.	श्री मुन्ना लाल मिश्रा, एबटगंज, झांसी, (ठेलेवाला)
10.	श्री सैयद अक़्तर अब्बास, 130, सिविल लाइन्स, झांसी (ठेलेवाला)

Chairman of UNESCO

4914. SHRI R.N. RAKESH : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether it is a fact that India's candidate could not be elected as Chairman of UNESCO ;

(b) whether a similar thing had happened earlier in case of India's candidature for CHOGM at Lusaka meeting in 1972 ; and

(c) if so, whether Government will take steps to ensure that such situations do not arise in future ?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) The main organs of UNESCO include, a General Conference, which consists of the representatives of all the Member States, an Executive Board consisting of 51 members and a Secretariat, headed by the Director-General.

The Executive Board elects from its members, a Chairman and six Vice-Chairmen. At the meeting of the Executive Board held on November 30, 1983, Shri T.N. Kaul, India's representative on the Board, was a candidate for the office of the Chairman of the Executive Board, but he was not elected.

(b) No, Sir. There was no candidate from India for CHOGM at Lusaka meeting in 1972.

(c) All efforts are made to secure widest support for India's candidate. However, it is not always possible to be sure in advance of success in such elections.

Status of Medical Graduates under Ayurvedic System and Allopathic System

4915. **SHRI T.S. NEGI :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether it is a fact that Ayurvedic system of medicine and Medical Graduates of Ayurveda are not treated on par with allopathic system and medical graduates ;

(b) if so, whether there is a wide-spread demoralisation and frustration amongst them, specially those located in rural and far off places ; and

(c) whether it is a fact that many of the old Ayurvedic drugs are being allowed to be prescribed by allopaths whereas ayurveds are not permitted like-wise ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUDBEN M. JOSHI) : (a) and (b). Government of India have taken various steps to promote Ayurvedic System of Medicine, so as to utilise its genius in the over-all health care delivery system of the country. There has been considerable step-up in the Plan allocations for the development of this system in successive Five Year Plans. The question of raising the status of Ayurvedic Graduates, particularly their pay scales etc. also received the attention of the Govt. The 4th and 5th Joint Conferences of Central Council of Health and Central Family Welfare Council held in January and October, 1978 respectively made specific recommendations to remove, in due course, the disparities in the pay scales of the practitioners of Allopathy and Indian Systems of Medicine. The States/Union Territories have been advised to take necessary action on these recommendations.

(c) There is no bar on an allopathic doctor who is a registered medical practitioner to prescribe the Ayurvedic drugs in view of the provisions in Drugs and Cosmetics Act/Rules.

Some State Acts for registration of practitioners of Integrated or Indian Medicine enable such practitioners to prescribe allopathic medicines. An Ayurvedic practitioner under the above category can prescribe modern medicines..

Some State Governments have declared Ayurvedic practitioners to be registered medical practitioners under the provisions of Drugs and Cosmetics Act/Rules and these practitioners are eligible to prescribe modern medicines also.

Introduction of new Express Trains between Howrah and Samastipur

4916. **SHRI BHOGENDRRA JHA :** Will the Minister of RAILWAYS be pleased to state :

(a) whether there have been persistent demands for introduction of new express trains between Howrah and Samastipur to